

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1430

ANSWERED ON:14.07.2009

LOAN WAIVER OF FISHERMEN

Basheer Shri E. T. Muhammed;Venugopal Shri K. C.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has any proposal to write off the loans of Fishermen's Co-operative societies so as to facilitate them to benefit from the loan waiver scheme;
- (b) if so, the details thereof;
- (c) whether any requests have been received from State Governments including Kerala recommending writing off loans of such cooperatives; and
- (d) if so, the details of loans waived during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(PROF. K.V. THOMAS)

(a) & (c): Proposals/requests have been received from certain State Governments including Kerala for inclusion of loans disbursed by Fisheries Cooperative Societies within the ambit of Agricultural Debt Waiver and Debt Relief (ADWDR) Scheme, 2008. The matter was examined in consultation with the Ministry of Finance who have clarified that fisheries, including loans given to marine fishermen, are covered under the ADWDR Scheme, 2008 in the category of investment credit for allied activities. However, loans disbursed by the functional Fisheries Cooperative Societies are outside the ambit of the Scheme as they are not Cooperative Credit Institutions.

(d) Does not arise.